

fact that due to amalgamation of two different cadres in the Armed Medical Corps—I think they are Administrative and Specialists Cadres—some senior officers were to retire and some junior officers of another cadre were promoted? Now, what happened was, as a result of that they went to the Court and won their case and had to be reinstated. Will the Hon. Minister kindly enquire into the cause of such frequent changes of rules by which some officers get benefit and others are harmed, which affects the morale of the officers in the Army?

**SHRI P. V. NARASIMHA RAO :** I am not able to answer the specific question. If the Hon Member could give me some details, I will certainly look into the matter.

**Sixth Annual Conference of the International Chamber of Commerce held in Seoul**

\*448. **SHRIMATI USHA CHOUDHARI :** Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) Whether an Indian delegation of industrialists participated in the Sixth Annual Conference of the International Chamber of Commerce held recently in Seoul, and

(b) if so, whether Government have received a report on the outcome of the discussions held at the Conference and other details?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) :** (a) Yes, Sir, The Indian National Committee, a non-official body, which is a member of the International Chamber of Commerce sponsored a 14-member delegation to the conference held on the 25th—28th March, 1985 at Seoul.

(b) No, Sir.

[Translation]

**SHRIMATI USHA CHOUDHARY:** Mr. Speaker Sir, the Hon Minister has replied in

the negative to part (b) of the question. I would, therefore, like to ask when this report would be available. I would also like to know whether the matter was considered at Government level before sending the delegation? Before a delegation from the Private Sector, etc., goes abroad, are consultations held keeping in view the Government's policy so that there is no contradiction between the Government's economic policy and the viewpoint of the delegation?

**SHRI ARIF MOHAMMAD KHAN :** Mr. Speaker, Sir, as I had said in my reply, this was a non-official body and it had sent a delegation of 14 members to participate in this conference. They are not bound to submit a report to the Government after their return. Therefore, it is not possible to say when they would submit their report.

**SHRIMATI USHA CHOUDHARI :** The Hon Minister has of course, given a reply. But we want that a report, should be submitted to Government and there should be a discussion on that keeping in view Government's economic policies so that the industrialists could get the guidelines. The Hon Minister has just now said that it is not obligatory, for them to do so. I am insisting because Government are very much dependent on the Private Sector. That is the feeling of the people and such an atmosphere has been created. I would like to know whether Government are adopting any new policy to exercise control over the Private Sector?

**SHRI ARIF MOHAMMAD KHAN :** Policies and rules are already laid down. We depend on both the sectors, the Private sector as well as the Public Sector, and we want both the sectors to grow.

**MR. SPEAKER :** But the law can be changed . . . . .(Interruptions)

[English]

**Request for Raising "Andhra Regiment"**

\*449. **SHRI V. SOBHANADREESWARA RAO :** Will the Minister of DEFENCE be pleased to state :